62

(1)	;					(2)	(3)
1986 (upto 31-10-86)							
Punjab National Bank .						10	23 .06
Syndicate Bank	- In-			1	:- 1- <u>1</u>	4	7 .64
New Bank of India		•			L,	4	19 -21
State Bank of India .		. 5.		_		9	79 -49
Punjab & Sind Bank				•.		13	12 - 21
Indian Overseas Bank .						2	0.03
Bank of India			• • •	- ' · · · ·		5	13 -3
Canara Bank				r daf • •		4	3 .3
Central Bank of India .			. 411		a i 1	5	7 - 1
United Bank of India					•	4	3 .7
Bank of Maharashtra						2	4 .8
Union Bank of India					• •	6	3 · 3
Allahabad Bank					•	4	2 •4
Oriental Bank of Commercial	ce				•	2	4 .7
UCO Bank						3	3 .7
Vijaya Bank		•)	1 .	2.9
Bank of Baroda .	-					3	5 · 8
State Bank of Patiala		•	1 .			6.	1 .6
State Bank of Mysore .						1	9.6
State Bank of Saurashtra		•			•	1	0 -3:
State Bank of Indore .						1	2 .6

Securing of construction projects by MMTC in foreign countries

2712, PROF. C. LAKSHMANNA: SHRI B. SATYANARAYAN REDDY:

Will the Minister of COMMERCE be pleased to state:

- (a) whether the Minerals and Trading Corporation has been able to secure any civil construction any foreign country; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) Yes, Sir.

(b) The MMTC has secured Letter of Intent for a road project in Jordan.

Distribution of endowment fund by the Nationalised Banks

MAHAJAN: 2713. SHRI PRAMOD Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that nationalised banks have Endowment Fund;

- (b) if so, what amount was reserved by the banks towards this fund during the last three years; and
- (c) what are the criteria for operating this fund and what amounts were , distributed during the last three years to different organisations from this Fund bankwise and organisation-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-DHAN POOJARI): (a) to (c) According to Reserve Bank of India (RBI). nationalised banks do not have any separate Endowment Fund for making dona-The banks, however, make donations within the parameters laid down by the RBI. Broadly, the guidelines issued by RBI prescribe that the donations by a bank, except those which have been specifically exempted as in the case of Prime Minister's/Chief Minister's Relief Fund. should not exceed Rs. 1 lakh or 1 per cent of the published profit for the previous whichever is higher, in a calendar Donations in excess of Rs. 5000/- in individual cases require prior approval RBI.